

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2014

Dated : 3rd September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**THDC India Ltd.
Versus**

....Appellant(s)

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s): Ms. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R.6
Mr. Alok Shankar for TPDDL
Mr. K.S. Dhingra for R.1

ORDER

It is represented that the contesting Respondents have filed their respective reply.

Post the matter for hearing on **26.09.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson